DELHI LEGISLATIVE ASSEMBLY SECRETARIAT

BULLETIN PART - II

(GENERAL INFORMATION RELATING TO LEGISLATIVE AND OTHER MATTERS)
Thursday, April, 24 1998/Baishakha 4, 1920 (Saka)

No. 387

INSTITUTION OF MAHATMA GANDHI AWARD BY THE GOVT. OF INDIA.

Hon'ble Members are informed that Hon'ble Speaker has received a communication from Secretary,
Govt. of India, Ministry of Human Resource Development,
(Department of Culture, New Delhi, the text of which is reproduced below:

"I am writing this to seek your esteemed advice on persons/institutions who could be considered for the prestigious International Gandhi Peace Prize for the year 1998.

As you are aware, the Prize was instituted by the Government of India on the occasion of the 125th Birth Centenary of Mahatma Gandhi, for social economic and political transformation through non-violence and other Gandhian methods. The Prize is to be awarded for contributions made by a person or an institution who worked selflessly towards social, economic and political transformation through non-violance and other Gandhian means, for the amelioration of human suffering particularly of the less privileged sections of the society contributing towards social justice and harmony, irrespective of whether he holds a high public office or not. The Award is open to all persons regardless of nationality. race, creed or sec. Recent work achieved within 10 years immediately preceding the nomination shall be considered. Older work may be considered if its significance has become apparent only recently. A written work, in order to be eligible for consideration should have been published.

The Award carries a citation, a Plaque and an amount of Rs. 10 million (convertible in foreign currency). The Awardee is chosen by a jury consisting of the Prime Minister(Chairman), The Chief Justice of India, the Leader of Opposition in Lok Sabha and two other eminent persons. The brochure attached to the letter spells out the full details.

Since its institution, the award was conferred on three distinguished personalities, Dr. Julius K. Nyerere, former President of Tanzania in 1995, Dr. A.T. Ariyaratne, President, Sarvodaya Shramadana Movement, Sri Lanka in 1996 and Mr. Gerhard Fischer of Germany, a former diplomat who had dedicated himself to the removal of suffering of leprosy/polio patients, in 1997.

I would be grateful for your recommendation. It would be helpful if the recommendation consists the curriculum vitae and other details such as Citation-like note spelling out the achievements which justifies the award. The last date for the receipt of nominations is June 30, 1998.

With regards,

Yours sincerely,
Sd/(R.V. Vaidyanatha Ayyar) "

Hon'ble Members are requested to send their recommendations, if any, to the Secretary, Dalhi Vidhan Sabha for consideration by Hon'ble Speaker.

P.N. GUPTA SECRETARY